

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 29th Jan, 2026

No. 113A : Sri Rajeev Ranjan Kumar, Principal Judge, Family Court, West Champaran at Bettiah is hereby transferred and posted as Principal District and Sessions Judge, Aurangabad vice Sri Raj Kumar-I, Principal District and Sessions Judge, Aurangabad.

By order of the High Court,

Sd/- Anamika T.

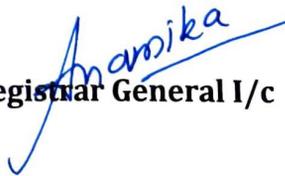
Registrar General I/c

Memo No. 8106 - 8124 /A. D. Apptt., Patna, the 29th January, 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Principal District and Sessions Judge, West Champaran at Bettiah / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O., Statistical Section, Patna High Court, Patna / S.O., A.D. Misc. Section, Patna High Court, Patna / S.O., Vigilance Cell, Patna High Court, Patna / S.O., Legal Cell, Patna High Court, Patna / S.O., Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

(Sri Rajeev Ranjan Kumar is directed to make over charge at his present place of posting in such a way so as to join immediately after superannuation of Sri Raj Kumar-I, Principal District and Sessions Judge, Aurangabad, which is due on 31.01.2026.)

By order of the High Court,


Registrar General I/c